

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : Justice K.P.Jyothindranath

DATE OF APPOINTMENT : 10.4.2015

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
36 cents of land in Kuthuparamba Village, Thalassery Taluk, Kannur District	One old house and one newly constructed house therein	Rs.7,66,112/- in State Bank of India, High Court Branch	gold ring weighing 2 gram	One Maruti Alto car No.KL 01 AP 2548 purchased by me in the year 2006 – Make 2006 September	Rs. 500/- One share in Kerala Judicial Officers Co-operative Society Ltd., Ernakulam.
41.60 Ares of land in Kuthuparamba Village, Thalassery Taluk, Kannur District		Rs.2,73,518/- State Bank of Travancore, Cochin Shipyard Branch, Ernakulam.			Four share - Rs.250/- each (Rs.1000/-) in Thalassery District Court Advocates Welfare Co-operative Society, P.O. Thalassery.
					Amount in Provident Fund Account No. AJ 21937 Rs.11,86,986/-

LIABILITIES

House loan A/c. No.30074958373 at State Bank of India, Kuthuparamba for an amount of around Rs.1,00,000/-

Note:- Further details available with the Hon'ble Chief Justice

Date:06/02/2017


 Justice K.P.Jyothindranath
 Judge
 High Court of Kerala

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : Justice K.P.Jyothindranath

NAME OF THE SPOUSE : Leena Thangam

DECLARED ASSETS

ASSETS OF THE SPOUSE


IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1/8 th share in total 36 cents of land in Kuthuparamba Village, Thalassery Taluk, Kannur District	1/8 th share in the house and shop room buildings therein	Fixed Deposit of Rs.2,65,215/- - Union Bank of India, Tellicherry Branch - Rs.1,21,285/- in S.B.A/c. - State Bank of India, Kuthuparamba	Gold ornaments -200 grams	Nil	100 shares (Rs.162/- each) of Union Bank of India

LIABILITIES

Nil

Note:- Further details available with the Hon'ble Chief Justice

Date:06/02/2017


Justice K.P.Jyothindranath
Judge
High Court of Kerala